

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:396  
ANSWERED ON:03.05.2012  
REVIEW OF IAY  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) what mechanism available at present to monitor the implementation of Indira Awaas Yojana (IAY) on a regular basis;
- (b) whether the Government has reviewed/proposes to review the working of IAY in the country;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government for effective implementation of IAY?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.396 due for answer on 03/05/2012

(a) to (c): The Indira Awaas Yojana is being continuously reviewed through Monthly and Annual Reports received from the States/UTs. Area Officers appointed by the Ministry visit the allotted States/UTs from time to time and inspect the actual implementation of the programme in the field. They also participate in the State Level Coordination Committee Meetings providing thereby an effective link between the policy makers, i.e., Government of India and the implementing agencies (States/UT Governments). Meetings of Coordinating Officers of IAY and Performance Review Committee (PRC) are held at regular intervals to ensure efficient and proper implementation of the scheme. The programme is also reviewed at the meetings with the State Secretaries of Rural Development and with the Project Directors of DRDAs in the workshops held every year. National Level Monitors (NLMs) are appointed and deputed for independent inquiry and monitoring of the scheme. The Ministry has also launched a web-based local language enabled MIS programme to capture beneficiary-wise data to monitor the progress and to impart total transparency about the functioning of the scheme as information therein is accessible to all stakeholders including citizens.

(d): Unit assistance under IAY has been enhanced w.e.f. 1/4/2010, from Rs.35,000/- to Rs.45,000/- in plain areas and from Rs.38,500/- to Rs.48,500/- in hilly/difficult areas. Before this, unit assistance was enhanced w.e.f. 1/4/2008 from Rs.25,000/- to Rs.35,000/- in plain areas and Rs. 27,500/- to Rs.38,500/- in hilly/difficult areas. In case of NE States, funding pattern has been revised to 90:10 since second instalment of 2008-09. From 2006-07, funds are being earmarked for minorities. Further, a scheme for Homestead plot was launched in 2008 to ensure that rural poor who don't have house- sites may be able to construct house and don't get relegated down the Permanent IAY Waitlists waiting for availability of house-sites. IAP Districts have been treated as difficult areas since 2010-11 and unit assistance in these districts have been enhanced from Rs.45,000/- to Rs.48,500/-. Also since 2011-12, the district administration has been allowed to construct houses for the old aged, widowed and physically handicapped persons if they so desire. Cluster approach has been requested in these districts to ensure availability of all amenities through convergence. IAP district can utilize Rs.300 per house to maintain IAY-MIS, provide technical support and monitor the implementation of the scheme.